

(c) what were the allegations which the President of the Committee wanted to refute?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). Shri Gajraj Singh, an officer of the Indian Administrative Service and President of the New Delhi Municipal Committee sought permission of the Government under Rule 16 of the All India Services (Conduct) Rules, 1954, to have recourse to legal remedies in regard to certain remarks alleged to have been made by the Health Minister at a meeting. Shri Gajraj Singh was advised not to press this matter and he has agreed.

I. O. C. Petrol Pumps

1616-A. { Shri D. D. Puri:
Shri Prakash Vir Shastri:

Will the Minister of Petroleum and Chemicals be pleased to state the criterion followed by the Indian Oil Corporation in the matter of allotment of petrol pumps to private parties in Delhi and New Delhi?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): The general criteria observed in regard to selection of petrol pump dealers are financial soundness, commercial contacts and ability to promote sales.

स्वर्गीय प्रधान मंत्री का निवास स्थान

1616.—B श्री प्रकाशवीर शास्त्री : क्या शिक्षा मंत्री 14 सितम्बर, 1964 के तात्कालिक प्रश्न संख्या 149 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) स्वर्गीय प्रधान मंत्री, श्री नेहरू के निवास स्थान का कुल क्षेत्रफल क्या है और भूमि की बाजार दर से क्या कीमत है ;

(ख) इसमें से कितनी भूमि पर इमारत बनी है, इसके निर्माण पर कितना धन व्यय

हुआ था और इसकी अब बाजार दर से क्या कीमत है ;

(ग) क्या इसे स्वर्गीय श्री नेहरू का स्मारक बनाने के लिए सरकार इस इमारत का विस्तार करने की कोई योजना बना रही है ; और

(घ) यदि हां, तो योजना क्या है ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) भूमि का कुल क्षेत्रफल और बही-मूल्य क्रमशः 44.74 एकड़ और 39,660.00 रुपये है। भूमि का बाजार-मूल्य नहीं आंका गया है।

(ख) जिस भूमि पर इमारत बनी है उसका क्षेत्रफल और बही-मूल्य के अनुसार उसकी लागत क्रमशः 25,009 वर्ग फुट और 4,42,315.00 रुपये है। बाजार-मूल्य नहीं आंका गया है।

(ग) इमारत का विस्तार करने के लिए सरकार द्वारा इस समय कोई योजना तैयार नहीं की जा रही है।

(घ) प्रश्न नहीं उठता।

12.00 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Shri N. Sivaraj who passed away at New Delhi on the 29th September, 1964 at the age of 72.

He was a Member of the Central Legislative Assembly during the years 1937 to 1947 and of the Second Lok Sabha during the years 1957 to 1962.

We deeply mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a shortwhile to express its sorrow.

The Members then stood in silence for a shortwhile.